

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00617 /2017

DATED THIS THE 21st DAY OF NOVEMBER 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

1.Abbas,
S/o Annasab Kagwadakar,
Aged about 57 years,
Shedbal Rly. Station SWR,
Taluk Athani, Dist: Belgaum,
Karntaka State.

2.Annasab
S/o Abbas Kagwadakar,
Aged about 24 years,
Shedbal Rly. Station SWR,
Taluk Athani, Dist: Belgaum,
Karntaka State.

...Applicants

(By Shri Suresh Appaso Wale , Advocate)

Vs.

1.Union of India through
The General Manager,
General Manager Office,
“Rail Soudha” South Western Railway ,
Gadag Road,Hubli 580 020.
Karntaka State.

2.Sr. Divisional Personnel Officer/SWR
Traffic Section, Divisional Office,
South Western Railway,
Gadag Road,Hubli 580 020.
Karntaka State.

...Respondents.

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Learned counsel for the applicants is not present. We had taken up the matter on 1.11.2017 and thereafter on 16.11.2017 and then today. This matter is covered by the decision of the Hon'ble Apex Court of India. OA is dismissed. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

bk.

(DR. K.B. SURESH)
MEMBER(J)

Annexures referred to by the applicant in OA No. 170/00617 / 2017

Annexure-A1: Copy of the application filed before Respondent No.2

Annexure-A2: Copy of impugned order dated 23.5.2016

Annexure-A3: Copy of impugned order dated 23.11.2015

Annexure-A4: Copy of Transfer Certificate of Applicant No.1

Annexure-A5: Copy of Xth standard passing Certificate of Applicant No.2

Annexure-A6 : Copy of the birth certificate of Applicant No.2

Annexure-A7 : Copy of the family composition of Applicant

Annexure-A8 : Copy of the judgement of Madras High Court on LARSGESS scheme

Annexure-A9 : Copy of the Letter of Railway Board.

Annexure-A10 : Copy of the communication made by applicants

